

under the Ground Rules are held periodically between the BSF officers and other local authorities, and their counterparts, when the return of the stolen cattle is demanded for restoration to the rightful owners. No compensation however, is given to the affected persons.

Recommendations made by Santhanam Committee on Corruption by Ministers and Political Leaders

3478. SHRI C. K. CHANDRAPPAN : Will the PRIME MINISTER be pleased to state :

(a) the recommendations made by the Santhanam Committee for dealing with corruption by Ministers and political leaders; and

(b) whether any proposal is under consideration of Government to enforce those recommendations all over India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The recommendations made by the Santhanam Committee are contained in its report which was placed on the table of the Lok Sabha.

The Committee had recommended that codes of conduct may be drawn in respect of Ministers, Legislators and Political Parties. A code of Conduct for Ministers was evolved and was also placed on the table of the Lok Sabha.

Proposals to evolve Codes of Conduct for Legislators and Political Parties are under consideration.

Exploration of oreign Markets for Mango products

3479. SHRI DINESH JOARDER :
SHRI DEVINDER SINGH
GARCHA :
SHRI B. R. SHUKLA:

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government attach any commercial value to the huge produce of mangoes,

b) if so, whether Government have thought out any means to preserve the mango and mango-products for earning foreign exchange ;

(c) whether Government have explored foreign markets for the mango-products ; and

(d) the names of countries to which mangoes were exported during the last three years and the foreign exchange earned therefrom ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) There is a well established fruit preservation industry in the country.

(c) Yes, Sir.

(d) Mangoes were mostly exported to Kuwait, U. K., Bahrain and Qatar. Exports during 1969-70 were Rs. 29.64 lakhs.

Draft of an Amendment to Industrial Disputes Act from Government of West Bengal for Approval

3480. SHRI TRIDIB CHAUDHURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received the draft of an amendment to the Industrial Disputes Act from the State Government of West Bengal which that Government wants to effect through an Ordinance in order to make it obligatory forthwith for employees in all industrial undertakings in West Bengal to give 60 days' notice to Government before declaring a closure of their establishments ;

(b) whether Government have already approved the proposed amendment ; and

(c) whether similar proposal is being considered by Governments in other States and also in Central Government employment spheres in the private and public sectors ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir.